12.46 hrs.

## MAINTENANCE OF INTERNAL SECURITY (REPEAL) BILL\*

THE MINISTER OF HOME AF-FAIRS (SHRI CHARAN SINGH): I beg to move for leave to introduce a Bill to repeal the Maintenance of Internal Security Act, 1971.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Better late than never. If they had done it earlier and done it more gracefully, it would have been much better. But I would like... (Interruptions)

SHRI VAYALAR RAVI (Chirayinkil): He can only object. He should say whether he is objecting or not.

SHRI JYOTIRMOY BOSU: I would draw your attention to article 22...

SHRI VAYALAR RAVI: No.

SHRI JYOTIRMOY BOSU: I want an assurance from the hon. Minister...

SHRI VAYALAR PAVI: On a point of order.

MR. SPEAKER: Only if you object. Are you objecting?

SHRI JYOTIRM Y BOSU: Under what rule did you allow Mr. Stephen last time? He did not oppose.

MR. SPEAKER: They objected to it. Only when a Member objects, is he allowed.

SHRI JYOTIRMOY BOSU: Mr. Stephen was allowed to raise...

MR. SPEAKER: Please look into the records. I posed this question to him, and Mr. Stephen said: "I am opposing the Bill". If you are opposing, I will allow you.

SHRI JYOTIRMOY BOSU: I want to draw your attention... MR. SPEAKER: That is not allowed under the rules.

Indian Explosives

(Amdt.) Bin

SHRI JYOTIRMOY BOSU: I wanted to know from the hon. Minister...

MR. SPEAKER: You can do it when the Bill is discussed.

SHRI JYOTIRMOY BOSU: They have succeeded in putting you out of gear.

MR. SPEAKER: I am heavy enough for that.

SHRI JYOTIRMOY BOSU: May I, with your permission, seek an a assurance from the hon. Minister...

MR SPEAKER: No. Nothing of the sort. No such assurance.

SHRI JYOTIRMOY BOSU: ...whether article 22(4) ...

MR. SPEAKER: Under this guise, you cannot make a speech.

Mr. Kanwarlal Gupta. Are you opposing the Bill?

SHRI KANWARLAL GUPTA: (Delhi Sadar): I am not opposing the Bill.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal the Maintenance of Internal Security Act, 1971."

The motion was adopted.

SHRI CHARAN SINGH: I introduce the Bill.

## 12.50 hrs.

## INDIAN EXPLOSIVES (AMEND-MENT) BILL\*

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES); 1 beg to move for leave to introduce a Bill further to amend the Indian Explosives Act, 1884.

Extraordinary Part II, section 2,

<sup>\*</sup>Published in Gazette of India dated 19-4-1978.